tion and the maintaining or restoring of wholesomeness of water, and with a view to carrying out the purposes aforesaid, establishment of Water Pollution prevention Boards.

The Bill envisages the setting up of Water Pollution Control Boards in the States and also a Central Water Pollution Control Board to co-ordinate the work of the State Boards, provide technical assistance and guidance, and organise training of persons etc.

सुपर बाजार से खाद्य पदार्थों के नमूने

3434. **श्री रामगोपाल शालवाले :** क्या **स्वास्थ्य, परिवार नियोजन तथा नगर विकास** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने सुपर बाजार समेत इण्डियन कोआपरेटिव यूनियन द्वारा चलाये जा रहे विभिन्न स्टोरों से खाद्य पदार्थों के नमूने न लेने के लिये हिदायतें जारी की हैं;

(ख) यदि हां, तो इसके क्या कारण हैं;

(ग) यदि नहीं, तो 15 जुलाई, 1966 से 30 सितम्बर, 1967 तक और 1 अक्तूबर 1967 से 21 नवम्बर 1967 तक की अवधियों में स्वास्थ्य विभाग ने सुपर बाजार से खाद्य पदार्थों के कितने नमूने लिये थे;

(घ) कितने नमूनों के परीक्षण परिणाम घोषित किए जा चुके हैं तथा कितने नमूने स्वीकार किये गये हैं और कितने नमूने अस्वीकार किये गये हैं; और

(ङ) सुपर बाजार प्रबन्ध के विरुद्ध कितने मामले न्यायलयों में निर्णय के लिये पड़े हुए हैं तथा कितने मामलों में सजा दी गई अथवा जुर्माना किया गया ?

स्वास्थ्य, परिवार नियोजन तथा नगरीय विकास मंत्रालय में उप-मंत्री (श्री ब० सू० मूर्ति

(क) जी नहीं।

(ख) यह प्रश्न नहीं उठता।

(ग) सुपर बाजार से लिए गये खाद्य पदार्थों के नमूनों की संख्या इस प्रकार है :

(1) 15-7-1966 से 30-9-67 तक कोई नहीं

(2) 1-10-1966 से 21-11-67 तक 6

(घ) घोषित परिणाम 6

स्वीकृत तथा मानकों के अनुरूप पाये गये 5

अस्वीकृत 1

(ङ) न्यायालयों में निर्णय के लिये पड़े हुये मामले 1

सजा दिये गये अथवा जुर्माना किय गये मामले कोई नहीं

ASHOKA HOTEL

3435. SHRI K. M. KAUSHIK : Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state :

(a) whether the attention of Government has been drawn to the news-item that appeared in the *Times of India* of the 20th November, 1967 that no hotel in the country where he (Mr. R. H. Pick, an American guest of Tourist Department) stayed was quite as bad as the one run by the Government in Chanakyapuri;

(b) the steps taken to find out the reasons for the dissatisfaction expressed by the American guest;

(c) whether there is a complaint book kept in the said hotel enabling the customers to record their complaints; and

(d) whether Government propose to contact the said American guest to know the nature of his complaints so that the mistakes, if any, could be rectified ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH) : (a) Yes.

(b) to (d). Every residential room in the hotel has a form in which the guest is requested to give his comments on Food Quality, Dining Hall Service, Service in the Room, Courtesy of the Hotel Staff and General Standard/Amenities in the hotel. He is also invited to give special remarks for the attention of the management of the hotel. Mr. Pick did not fill up this form.

Specific complaints are attended to promptly and on occasion the matter is taken up with the guest himself. It is difficult to handle such sweeping generalisations as have been made in the present instance. However, efforts are being made by the Company to get in touch with this particular guest.

PHARMACY COUNCILS

3436. SHRI SURENDRANATH DWIVEDY : Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that Pharmacy Councils have been formed in all the States;

(b) if so, the date from which such a Council was functioning in Orissa, the date of expiry of the term of the first Council and whether a Council for the second term was notified and election of the President and Vice-President was held;

(c) whether the attention of Government has been drawn to a resolution by the Orissa State Branch of the Indian Pharmaceutical Association alleging that the old Council is still functioning and the charge has not been handed over to the new Council; and

(d) if so, the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) No.

(b) The Orissa State Pharmacy Council was formed with effect from the 30th December, 1950. Under Section 25 of the Pharmacy Act, 1948, a nominated or elected member of a State Council shall hold office for a term of five years from the date of his nomination or election or until his successor has been duly nominated or elected whichever is longer. Information whether the Council was notified for the second term and election of President and Vice-President held, is being obtained.

(c) Yes.

(d) It is provided in Section 24 of the Pharmacy Act, 1948, that any dispute regarding election to the State Council shall be referred to the State Government whose decision in the matter shall be final.

INCLUSION OF BAITE TRIBE OF MANIPUR IN SCHEDULED TRIBES

3437. SHRI M. MEGHACHANDRA : Will the Minister of SOCIAL WELFARE be pleased to state :

(a) whether it is a fact that the Baite tribe of Manipur is not included in the list of Scheduled Tribes of Manipur while the Baites of Assam have been included in the list of Scheduled Tribes in Assam;

(b) whether Government have received any representation in this regard; and

(c) if so, the steps taken by Government in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (SHRIMATI PHULRENU GUHA) : (a) No community called Baite is scheduled either in Manipur or in Assam as a Scheduled Tribe.

(b) Yes.

(c) Government's decisions in the matter of revision of lists are incorporated in the Scheduled Castes and Scheduled Tribes Orders (Amendment) Bill introduced in the House, on 12th August 1967.

GANDAK PROJECT

3438. SHRI BISHWANATH ROY : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether as a result of the devastating floods in the river Gandak during the last rainy season, any danger has been created to the Gandak Project itself; and

(b) if so, the steps taken in the matter ?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : (a) and (b). No danger has been created to the Gandak Project owing to the floods which occurred during the last rainy season. However, during the last few years, the Gandak river has shown a tendency to move westwards and a portion of the Chitauni Embankment in U.P. was erorded last year, posing a danger to the present alignment of the Western Gandak Canal. Adequate river training measures near the Embankment have helped hold the river away from the Canal alignment. Further steps to strengthen these measures are in progress.